

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**C.A. No. 203/621A/CLB/MB/2014(Old)
TP No. 166/2016/NCLT/AHM/2016(New)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.09.2016**

Name of the Company: **Tripex Overseas Ltd.**

Section of the Companies Act: **Section 217(3) of the Companies Act, 1956;**

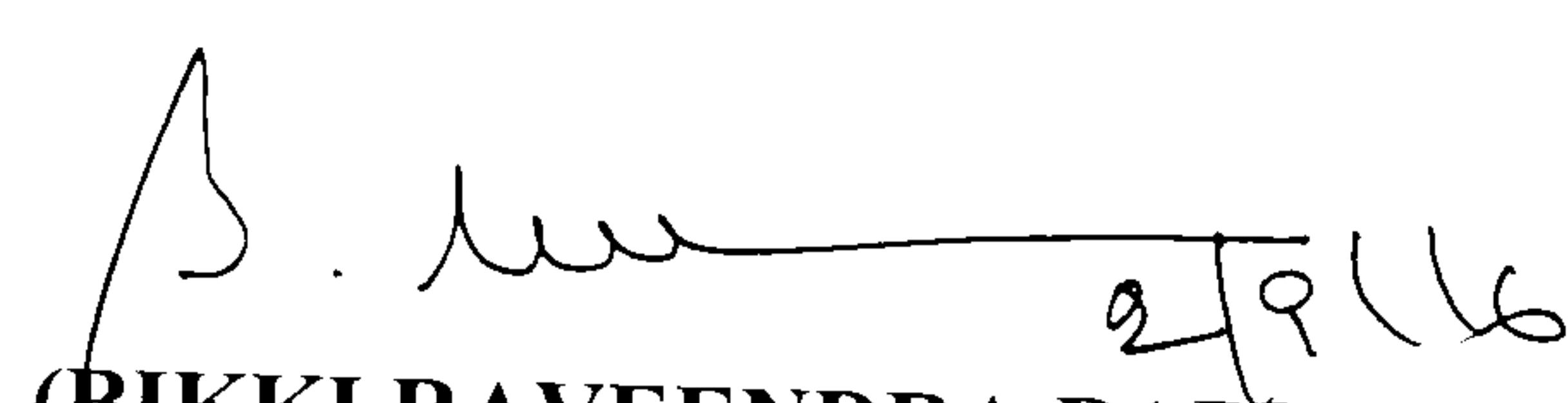
S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1.

2.

ORDER

Petitioner not present in spite of notice. The petitioner is directed to be present before this bench on 11.11.2016 for hearing, as a last chance.


**(BIKKI RAVEENDRA BABU)
MEMBER JUDICIAL**

Dated this 2nd day of September, 2016